## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2974 ANSWERED ON:12.12.2011 IMPORT OF PULSES Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is encouraging the import of pulses and oilseeds;
- (b) if so, the details thereof;
- (c) the details of contracts made by various Public Sector Undertakings for import of pulses and oilseeds during the current financial year so far, PSU-wise;
- (d) the details of landing cost of various pulses and oilseeds, PSU-wise; and
- (e) the names of the countries from whom these pulses and oilseeds are being contracted, PSU- wise?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e) The import policy regime for pulses and oilseeds (other than seed quality) is 'Free'. During the current financial year, import of pulses contracted by Public Sector Undertakings (PSUs) is given in the table below; the major sources for such imports are Australia, Canada, China, Myanmar, and USA. No import of oilseeds was contracted by any PSU. Depending upon the country of export, the time period and port of import in India, the landing cost would vary from consignment to consignment.

Quantity of Pulses contracted in the current financial year by PSUs for imports.

Name of PSU Pulses (quantity in MT)

STC 106000

MMTC 11000

PEC 58660

Total 179660